

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
**ORIGINAL APPLICATION NO. 181/00390/2018**

Tuesday, this the 18<sup>th</sup> day of September, 2018

**CORAM**

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Sabira P.K  
D/o.Sayed.E, aged 27 years  
Residing at Purathakad House  
Amini Island, Lakshadweep – 682 552

... **Applicant**

**[By Advocates Mr.Vineeth Komalachandran]**

V.

1. The Administrator  
Union Territory of Lakshadweep  
Kavaratti, Lakshadweep-682 555
2. The Mission Director, Directorate of Health Services  
Administration of the Union Territory of Lakshadweep  
National Health Mission, Kavaratti  
Lakshadweep-682 555
3. Dr.K.Shamsudheen  
The Mission Director  
Directorate of Health Services  
Administration of the Union Territory of Lakshadweep  
National Health Mission, Kavaratti,  
Lakshadweep-682 555

... **Respondents**

**(By Advocate Mr.S Manu for R 1-2)**

This application having been finally heard on 18.9.2018, the Tribunal on the same day delivered the following in the open court.

**O R D E R (ORAL)**

***Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER***

Mr.Vineeth Komalachandran, learned counsel for the applicant seeks permission of this Tribunal to withdraw the Original Application. The Original Application is permitted to be withdrawn. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**List of Annexures**

Annexure A-1 - A true copy of Employment Notice dated 12.12.2017

Annexure A-2 - A true copy of the Checklist dated 19.1.2018

Annexure A-3 - A true copy of the Notice No.F.No.1/42/2013-NRHM dated 30.4.2018

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